

(2)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/202/2016
NAME OF THE PETITIONER(S) : Sreeram Sarath & another
NAME OF THE RESPONDENT(S) : M/s Phykon Solutions Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) K. RAMASAMY
G. V. MOHAN KUMAR

Counsel for Respondents
~~Petitioner~~

Signature

2. Athiban Vijay A.K
for
K. Gowthan Kumar

Counsel for Petitioner *Athiban*

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed a memo praying to direct the Valuer to produce the documents relied upon for determining the value of the shares. Copy of the memo is furnished to the other side. For hearing submissions of both the sides, the matter is adjourned. Put up on 27.11.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)